Suppl. Cause List No. 1 Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrlM No. 1481/2019 In Crl A(s) No. 48/2019

Ghulam Mustafa and another

...Applicant(s)

Through :- Mr. P.N Raina, Sr. Advocate with Mr. J.A Hamal, Advocate.

UT of J&K

...Non-applicant(s)

Through :- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

GH ORDER

& KASHN

Mr. Aseem Sawhney, learned AAG seeks and is granted time to file objections to the application by the next date.

List on 02.06.2020.

v/s

(PUNEET GUPTA) JUDGE

Jammu 26.05.2020 Pawan Chopra